

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.4279  
TO BE ANSWERED ON 29.03.2022**

**NATIONAL POLICY ON SENIOR CITIZENS**

†4279. **SHRI VINOD L. CHAVDA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) whether the National Policy on Senior Citizens is out of date as it was unveiled more than two decades ago and if so, the details thereof; and
- (b) the details regarding the specific needs of senior citizens, the taxation burden on them and the declining social value system affecting them?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SUSHRI PRATIMA BHOUMIK)**

(a): The National Policy on Older Persons, announced in January 1999, is still relevant and valid. It envisages State support to ensure financial and food security, health care, shelter, protection and other needs of older persons to improve quality of their lives. This Policy is valid till it is changed or updated.

(b): With age, senior citizens need a caring family and affordable healthcare facilities. Various schemes and programmes, including Income Tax concessions and pensions to senior citizens, Inter-generational bonding etc are being implemented to enable senior citizens to lead a normal life.

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